Import of Pilocarpine Nitrate by M|s. Fairdeal Corporation

2017. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to the Unstarred Question 32 given in the Rajya Sabha on the 23rd July, 1984 and state:

- (a) what are the details of consignment of imports of Pilocarpine Nitrate arranged by M/s. Fairdeal Corporation through non-resident directors | shareholders during the last three years, year-wise quantity imported under each consignment CIF Price per kg. and source of import of each:
- (b) what is the name, quantity and CIF value of imports of variou_s raw materials by this company during the last three years, with details of source of imports;
- (c) whether any instance of overinvoicing has been noticed in relation to such imports;
- (d) whether it is a fact that the price of Pilocar Eye drops was recently increased by his Ministry by 62 per cent in total disregard of the consumers' interest; and
- (e) what is the landed cost of Pilocarpine Nitrate on which price of

formulation has been revised and what was the earlier price and what is the mark up allowed on each formulation of Fairdeal Corporation based on this drug?

to Questions

THE MINISTER OF CHEMICALS 'AND FERTILIZERS (SHRI VASANT SATHE): (a) Government is not aware of imports of Pilocarpine Nitrate through non-resident directors] shareholders of M|s. Fairdeal Corporation.

- (b) The details of consignments of imports of Pilocarpine Nitrate by M|s. Fairdeal Corporation during the last three years, year-wise are given in the attached Statemen*. (See' below)
 - (c) No, Sir.
- (d) and (e) The earlier price of Pilocar Eye drops approved under the Drugs (Prices Control) Order, 1970 was based on the bulk drug price of Rs. 4426.17 per kg. The price of the concerned bulk drug went up considerably in the International market resulting into shortage of the formulations based thereon. The Government revised the price as per provisions of the Drugs (Prices Con-

trol) Orders, 1979, based on the revised bulk drug price of Rs. 12,555.20 kg. to avoid any shortage.

Statement

Quantity of Pilocarpine Nitrale imported during last three years

Quantity Imported							C.I.F. value per Kg.	Source	
Year :	1981-	82 (.	1pril	to Me	urch) :			3 4	
25	Kgs.	<u> </u>	8	*		9	5995-20	E Merck, West Germany	
25	Kgs.	- 6		180		14.	5936-92	E Merck, West Germany.	
25	Kgs.	ě:		100	*		5936-92	Boehringer Ingelheim, West Germany	
25	Kgs.		261	*	11	007	7068-68	Do.	
25	Kgs.			2		100	5995.20	E Merck, West Germany.	
25	Kgs.			÷	14		7512-24	Dolder Ltd., Switzerland.	

Quant Impor							C.I.F. value per Kg.	Source
Year .	: 1982	-83 (April	to Me	rch)	:		
	Kgs.		٠.		٠.		7316-44	Macfarlan Smith Ltd., Scotland.
			.	٠.			7224.48	Bochringer Ingelheim, W: Germany.
25	Kgs.			٠.			7637 · 52	Macfarlan Smith Ltd., U.K.
							7433 · 48	E Merck, West Germany.
25	Kgs.		٠,				6930 · 16	Macfarlan Smith Ltd., Scotland.
Year :	1983	-84 (April	to Ma	rch)	:		
	Kgs.			· ·			6952 · 56	Macfarlan Smith Ltd., U.K.
	Kgs.	-1					8878 · 76	Macfarlan Smith Ltd., U.K.
	Kgs.			,			8765 12	Macfarlan Smith Ltd., U.K.
	Kgs.						9218-00	Macfarlan Smith Ltd., U.K.

Violation of DGTD Registration by **Fairdeal Corporation**

2018. DR. JOSEPH LEON D'SOU-ZA: Will the Minister of CHEMICALS AND FERTILIZERS b_e pleased to refer to the answer to Unstarred Question 193 given in the Rajya Sabha on the 27th February, 1984 and state:

- (a) whether it is a fact that Fairdeal Corporation were granted DGTD registration for the manufacture of Trimethoprim from Bromovanilline in June, 1982;
- (b) whether it is a fact that the company is- violating the conditions of regisration and are still producing Trimethoprim from imported Trimethoxybenzyldehyde;
- (c) if so, what steps have been takien to cancel the registraion of this company for violating the condition thereof;
- (d) what is the quantity of Trimethoxybenzyldehyde per annum imported by Fairdeal Corporation after obtaining registration and at what price imports have' been made along with th(i source of imports; and

(c) whether it is also a fact that in other cases of permissions, the stage of manufacture is different than the permitted and if so, names of the bulk drugs licensed | registered alongwith permitted stage of manufacture and the actual stage from which they are manufacturing?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (c) M|s. Fairdeal Corporation hold Industrial Licence issued in August, 1978 and DGTD Registration issued, in June, 1982 for the manufacture of Trimethoprim. Industrial Licence does not mention the stage of manufacture, however, DGTD registration stipulates that no import of 3, 4, 5 Trimethoxybenzal-dehyde will be allowed. The company have reported that they have produced Trimethoprim from imported 3, 4, 5 Trimethoxybenzaldehyde and that pilot scale production of 9, 4, 5 Trimethoxybenzaldehyde from Gallic Acid has commenced during March, 1984.

(d) As intimated by the company they have imported 4 MTs of 3 4, 5 Trimethoxybenzaldehvde for a CTF value of Rs. 8,33,233 from different